

(b) whether training centres are facing a great shortage of sports facilities as well as instructors;

(c) if so, the action taken by Government to address the problem;

(d) whether any irregularities have been reported in these training centres during the last three years and current year; and

(e) if so, the action taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (COL. RAJYAVARDHAN SINGH RATHORE): (a) Presently, Sports Authority of India (SAI) is implementing SAI Training Centre (STC) Scheme and Extension Centre of STC/SAG Scheme in Himachal Pradesh.

SAI has established 2 STCs one each at Dharamshala in Kangra District and Bilaspur in Bilaspur District. Further, following Extension Centres have also been established in the State.

- (i) Rainbow International School, Nagrota Bhawan, Kangra
- (ii) Government Sr. Sec. School, Dhwal, Mandi
- (iii) Sirda Sports Academy, Sundernagar, Mandi
- (iv) Maharaj Laxman Smarak Mahavidyalaya College, Sunder Nagar, Mandi
- (v) Kapoor Badminton Academy, Dehra, Kangra
- (vi) P.G. Government College, Hamirpur

Presently, in the State of Himachal Pradesh, under SAI Schemes total 166 talented sports persons (85 boys and 81 girls) are being trained in 8 sports disciplines on residential and non-residential basis.

(b) No, Sir.

(c) In view of (b) above, does not arise.

(d) No irregularity has been reported during the last three years.

(e) In view of (d) above, does not arise.

Fund allocation for athletes

3835. SHRI K. RAHMAN KHAN: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether this year budgetary allocation for sports does not find any specific mention of the athletes who are preparing for the upcoming Commonwealth and Asian Games; and

(b) whether the Ministry would consider making special provisions in the fund allocated to this Ministry for the athletes, particularly the women athletes who have performed very well in the international games in the recent past?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (COL. RAJYAVARDHAN SINGH RATHORE): (a) and (b) Sir, preparation of Indian sportspersons and teams for participation in international events, including Commonwealth and Asian Games, is a continuous process. The same is met mainly from the Scheme of Assistance to National Sports Federations, under which Government, *inter alia*, provides assistance to the identified sportspersons/teams for intensive coaching through national coaching camps, foreign exposures/competitions, etc.

In addition, Government also provides assistance to the identified athletes from National Sports Development Fund for personalized coaching, purchase of sports equipments, etc. The funding from the Schemes of the Government is gender neutral, *i.e.* financial assistance is equal for male and female athletes. Hence special provision for any category of athletes is not considered necessary.

Centralising sports at National level

3836. SHRI RANVIJAY SINGH JUDEV: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state whether Government has any proposal of centralising sports at National level as now it is under States?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (COL. RAJYAVARDHAN SINGH RATHORE): Yes, Sir. Government has a proposal to bring "Sports" under concurrent List from State List.

Fund allocation to provide state-of-the-art sports arenas

3837. SHRI B. K. HARIPRASAD: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the status of fund allocation made to provide state-of-the-art sports arenas and recreation facilities for the youth in the smart city projects; and

(b) if so, whether foreign companies will be invited for collaboration with Indian companies for utilizing their expertise on constructing the sports and recreation facilities in the smart cities?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (COL. RAJYAVARDHAN SINGH RATHORE): (a) Sir, as per the Mission